

(JP)

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

R.A.No.111/96

In

O.A.-1830/91

New Delhi: this the 21st day of August, 1997
In the matter of

Ajit Lal Sabharwal,
Chief Ticket Inspector,
Delhi Dr. Northern Railway,
New Delhi
(By Adv: Mrs. Meera Chhibber) versus

....(Applicant) Review Respondent -

1. General Manager(P)
Northern Railway,
Baroda House,
New Delhi

.... Review Respondent.
(Adv: Shri O.P.Kshatriya)

2. Shri Ram Singh,
Chief Ticket Inspector,
Delhi Dr., Northern Railway
New Delhi

(R-2 Review applicant)
By Advocate Shri B.S.Mainoo. Respondents.

With

O.A.No.1891/93

Shri Ram Singh,
Chief Ticket Inspector,
Delhi Dr. Northern Railway
New Delhi
(By Advocate: Shri B.S.Mainoo) versus applicant.

The General Manager,
Northern Railway,
Baroda House
New Delhi & another

.... Respondents.

(By Advocate: Shri O.P.Kshatriya)
In (Shri R.K. Pehlani for Pt. R-2) ¹
HON'BLE MR. S.R.ADIGE, MEMBER(A)
HON'BLE DR.A.VEDAVALLI, MEMBER(J)

ORDER

HON'BLE MR.S.R.ADIGE MEMBER(A)

We have heard Shri B.S.Mainoo for review
applicant (R-2) Shri Ram Singh in R.A.No.111/96
praying for review of judgment dated 16.5.96 in
O.A.-1830/91 A.L.Sabharwal Vs. G.M.Northern Railway
& Ors. In that OA Review Applicant Shri Ram Singh

featured as Respondent No.2.

2. We have also heard Shri Kshatriya for official review respondent General Manager, Northern Railway and Mrs. Meera Chhibber for Shri A.L. Sabharwal-applicant in OA No.1830/91, on RA No.111/96.

3. The only ground pressed by Shri Maini during hearing of R.A is that the impugned judgment dated 16.5.96 has not mentioned that the order of the official respondent in the OA granting the relief prayed for by the applicant was subsequently stayed by the Tribunal.

4. This cannot be a ground for review of the judgment dated 16.5.96 in the light of the provisions of Section 22(3)(f) AT Act read with Order 47 Rule 1 CPC. Hence the RA is rejected.

5. We note that Shri Ran Singh has separately filed OA No.1891/93, which already stands admitted. Let that OA be delinked from RA-111/96.

6. List OA 1891/93 for regular hearing in its turn.

7. Let a copy of this order be placed in OA -1891/93 also.

A.Vedavalli
(DR.A. VEDAVALLI)
MEMBER(J)

S.R.Adige
(S.R. ADIGE)
MEMBER(A)